

capacity is expected to increase to over 2,83,600 tons by the end of 1956. The actual production by that time is expected to adequately cover the requirements (2,00,000 tons as estimated by the Planning Commission) of paper and paper boards (excluding special types required in small quantities) of the country.

As regards newsprint, whose requirements were placed at 60,000 tons in 1951 and are estimated to be 100,000 tons in 1956, there is still no production. The mills in Madhya Pradesh, which is under erection is expected to cover upto 30,000 tons per year when in full production. The scope for establishment of more units based on suitable raw materials is under consideration for covering the deficiency.

INDIAN HIGH COMMISSION, KARACHI

- \*32. { Shri Radha Raman:  
Shri N. M. Lingam:  
Shri G. L. Chaudhary:  
Shri S. C. Singhal:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistan Police searched the residential quarters of the Indian High Commission's Staff at Islamabad (Karachi);

(b) if so, whether any protest was lodged by the Government of India with the Pakistan Government; and

(c) the result thereof?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a), and (b). Yes, Sir.

(c) No reply has yet been received from the Government of Pakistan.

CENTRAL TRACTOR ORGANISATION

\*33. Shri Morarka: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government would investigate the delay caused in the disposal of stores declared surplus by the Central Tractor Organisation; and

(b) if so, the steps Government propose to take in the matter?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b). The delay has been due to the fact that the Disposals Organisation has to circulate the lists of such surplus stores to various Government departments and priority indentors and make every effort to utilise them before offering them for sale to the public. As this procedure was not found suitable in this particular case, the Central Tractor Organisation has been authorised to do its own disposal.

बाढ़ नियंत्रण बोर्ड

\*३४. श्री एम० एल० द्विवेदी : क्या सिंचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि सरकार का केन्द्रीय बाढ़ नियंत्रण बोर्ड के काम के लिये कितनी राशि बजट रख दी है, और इसमें से राज्य सरकारों को कितनी राशि दी जायेगी ?

The Deputy Minister of Irrigation and Power (Shri Hathi): The cost of flood protection works will be met by the State Governments concerned in the first instance. So far as Central assistance to the States is concerned, it is proposed to make ad hoc provision for the purpose for the present. Meanwhile, schemes are being finalised with the help of the State Flood Control Boards.

HOUSING SCHEMES

\*35. Pandit Munishwar Datt Upadhyay: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether there are any housing schemes other than the Industrial Housing Scheme, under consideration of Government; and

(b) if so, by what time they are likely to materialise?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Yes, Sir.